

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
**FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**NOTIFICATION**

**ROC.No.15/2014-RC**

**Dated 09.09.2016**

**REF:**Order dated 01.09.2016 in W.P. No.19433 of 2016 of the Hon'ble High Court, filed by Smt.Sura Sumalatha, who appeared for the written examination for the post of Civil Judge (Junior Division).

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It is informed that as per the orders of the Hon'ble High Court under reference cited, the answer to question no.5(b) of Part-B of the answer paper of Smt.Sura Sumalatha was evaluated, consequent to which she is found to be eligible for appointment to the post of Civil Judge (Junior Division) notified for the year 2014 against Scheduled Caste (Woman) vacancy.

Therefore, **the High Court provisionally selects Smt. Sura Sumalatha (Hall Ticket No.811) for appointment to the post of Civil Judge (Junior Division) against Scheduled Caste (Woman) category notified for the year 2014** in the place of Ms.Santhi Soni Noothakki (Hall Ticket No.569). In consequence, **the provisional selection of Ms.Santhi Soni Noothakki (Hall Ticket No.569) stands cancelled.**

  
**REGISTRAR (RECRUITMENT)**